

प्रेस रिपोर्टों के अनुसार कहा जाता है कि 15 अप्रैल, 1971 को नई दिल्ली में तृतीय दोराब टाटा स्मारक व्याख्यान देते समय भारत के भूतपूर्व मुख्य न्यायाधीश श्री जे० सी० शाह ने संविधान के अधीन न्यायपालिका की भूमिका की व्याख्या करते हुए, न्यायिक पुनर्विलोकन के सम्बन्ध में कुछ बातें कहीं। चूंकी सांविधानिक स्थिति विलकुल स्पष्ट है इसलिए इस सम्बन्ध में सरकार की प्रतिक्रिया का प्रश्न ही नहीं उठता।

†[THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE/विधि और न्याय मंत्रालय में राज्य मंत्री (SHRI NITI RAJ SINGH CHAUDHURY) : (a) and (b). According to press reports Shri J.C. Shah, former Chief Justice of India, while delivering the third Dorab Tata Memorial Lecture in New Delhi on 15th April, 1971, is reported to have made certain observations regarding Judicial review while explaining the Role of Judiciary under the Constitution. As the Constitutional position is quite clear the question of Government reaction in this regard does not arise.]

COMMON CIVIL CODE FOR ALL COMMUNITIES IN INDIA

28. SHRI R.P. KHAITAN : Will the Minister of LAW AND JUSTICE/विधि और न्याय मंत्री be pleased to state:

(a) whether Government have recently taken a decision to prepare a common civil code for all communities in India; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE/विधि और न्याय मंत्रालय में राज्य मंत्री (SHRI NITI RAJ SINGH CHAUDHURY) :

(a) No, Sir.

(b) Does not arise.

CHIEF CATERING SUPERINTENDENTS IN NORTHERN RAILWAY

29. SHRI A.D. MANI : Will the Minister of RAILWAYS/रेल मंत्री be pleased to state :

(a) how many Chief Catering Superintendents are employed by the Northern Railway at Delhi and New Delhi;

(b) what is the nature of their work and the remunerations paid to them; and

(c) whether any Chief Catering Superintendent is deputed to work at Parliament House?

THE MINISTER OF RAILWAYS/रेल मंत्री (SHRI K. HANUMANTHAIYA) : (a) to (c). There is no post of Chief Catering Superintendent on Northern Railway. There is one post of Chief Inspector Catering in grade Rs. 450-575 which has been downgraded to scale Rs. 370-475 for Delhi area. He is responsible for the smooth and efficient functioning of departmental establishments at Delhi and New Delhi stations and also contract catering establishments in Delhi area. Similarly there is a post of Chief Inspector Catering grade Rs. 450-575 which has been downgraded to scale Rs. 370-475 for the Parliament House catering unit. He is responsible for the smooth and efficient functioning of the Parliament House catering unit.

DATA OF AREA UNDER IRRIGATION

30. SHRI R.P. KHAITAN : Will the Minister of IRRIGATION AND POWER/सिंचाई और विद्युत् मंत्री be pleased to state :

(a) the total area under irrigation in the country as on 31st March, 1971;

(b) the total area likely to be brought under irrigation during the next three years; and

(c) the details of the various grants given by the Central Government to the State Government (State-wise) for the development of irrigation during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER/सिंचाई और विद्युत् मंत्रालय में उपमंत्री (SHRI BAIJNATH KUREEL) : (a) By March, 1971 irrigation facilities are estimated to be available to about 49 million acres from major and medium irrigation schemes and 50 million acres from minor irrigation schemes.

(b) 8.3 million acres from major and medium irrigation schemes and 5 million acres from minor schemes.

(c) Irrigation is a State subject and funds for it are provided by the State Governments from within their Plan outlays, for which Central Assistance is given. The total Plan outlays of the States, Central assistance therefor, and the outlays made by the State Governments on major and medium irrigation projects in the Annual Plans for 1966-69, 1969-70 and 1970-71 are given in the attached statement.

STATEMENT

(Rs. in crores)

State	1966-69				1969-70				1970-71			
	Total outlay on State Plan (All Sectors)	Central assistance to State Plan.	Outlay made by State Govt. on irrigation projects.	Total outlay on State Plan (All Sectors).	Central Assistance to State Plan.	Outlay made by State Govt. on irrigation projects.	Total outlay on State Plan (All Sectors).	Central assistance to State Plan.	Total outlay on State Plan (All Sectors).	Central assistance to State Plan.	Outlay made by State Govt. on irrigation projects.	Total outlay on State Plan (All Sectors).
1. Andhra Pradesh	232.02	161.6	60.5	62.0	42.9	17.45	80.06	43.5	80.06	43.5	19.4	80.06
2. Assam	87.11	85.8	3.1	34.2	33.1	3.19	48.09	38.9	48.09	38.9	0.81	48.09
3. Bihar	223.23	155.2	55.1	63.6	60.4	17.10	85.69	61.3	85.69	61.3	17.4	85.69
4. Gujarat	207.14	76.4	44.7	75.0	28.2	19.00	86.00	28.6	86.00	28.6	19.23	86.00
5. Haryana	72.82	46.4	10.5	23.2	14.0	3.05	40.00	14.2	40.00	14.2	2.66	40.00
6. Jammu & Kashmir	62.09	60.0	0.4	23.5	23.5	1.60	29.34	26.3	29.34	26.3	0.40	29.34
7. Kerala	139.75	89.7	10.1	34.2	31.1	2.55	46.00	31.7	46.00	31.7	4.08	46.00
8. Madhya Pradesh	172.64	141.9	20.5	49.1	46.7	8.16	67.20	47.5	67.20	47.5	7.69	67.20
9. Maharashtra	408.67	111.0	57.6	115.0	43.80	19.50	56.72	44.5	56.72	44.5	23.36	56.72
10. Mysore	179.77	109.2	32.1	50.9	30.60	10.00	65.00	31.4	65.00	31.4	14.33	65.00
11. Orissa	131.58	80.7	20.4	32.0	28.4	4.9	41.64	29.0	41.64	29.0	6.46	41.64
12. Punjab	112.77	51.8	6.9	44.9	17.9	4.5	49.67	18.3	49.67	18.3	2.58	49.67
13. Rajasthan	135.65	119.4	32.6	43.00	38.9	14.5	53.86	39.9	53.86	39.9	13.39	53.86
14. Tamil Nadu	249.95	121.0	12.7	72.00	36.0	4.4	79.30	39.6	79.30	39.6	4.24	79.30
15. Uttar Pradesh	456.03	259.4	44.5	160.00	94.0	18.3	179.19	95.4	179.19	95.4	18.6	179.19
16. West Bengal	163.83	112.7	11.5	43.15	39.5	3.26	52.67	40.0	52.67	40.0	4.79	52.67

N.B.—These figures are exclusive of the non-plan loan assistance given during 1969-70 and 1970-71.